

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-534**  
CP No189/58/ND/2022  
CA/73/2023

**IN THE MATTER OF:**

Anju Sahni

**....Applicant**

**Vs.**

M/s LA Mode Exports Pvt. Ltd. through its Director Mr. Ajay Sahni & Ors.

**.....Respondent**

**SECTION**

U/s 58(3)

**Order delivered on 06.09.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI L.N GUPTA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Sajeve Deora, Adv Shivleen

For the Respondent : Archana Lakhotia for Respondent no. 1, Adv Taru  
Bhardwaj for R-2 & 3

**ORDER**

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent are present. List this matter for arguments before the Regular Bench by physical mode on **22.11.2023**.

**Sd/-**

**(L.N GUPTA)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**